

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

CP 2879/MB/2018 WITH RCP(CA)/5(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **MEHOOL N. BHUVA V/s INDO NIPPON
CHEMICAL COMPANY LTD & ORS**

Section 271-273 of the Companies Act, 2013

ORDER

Counsel Shyam Kapadia a/w Adv. Bharat Jain a/w Adv. Abhishek Dubey for the Respondents present. Adv. Ativ Patel i/b AVP Partners for the Respondent Nos. 14 and 15 present through VC.

The Counsel for the Petitioner submits that an Application to bring on record the heirs of Respondent No.2 is pending with the Registry for numbering. List this matter on Board on **09.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**